

sector earned profits in 1962-63, it can be inferred, that the costs were lower than the retention prices allowed.

As regards plants in the public sector, the indications are that costs after allowing for full depreciation and overheads are somewhat higher than the retention prices allowed. This is mainly because the capital cost of these plants per tonne of steel capacity is higher than those of the private sector plants which were put up many years ago.

#### **HOUSE-BUILDING CO-OPERATIVE SOCIETIES IN THE CAPITAL**

\*386. SHRI R. N. KAKATI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of house-building co-operative societies in the Capital as on the 31st July, 1963;

(b) whether Government have received a number of complaints from the members of some societies about their maladministration; and

(c) if so, what are the names of those societies and what steps Government have taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. M. HAJARNAVIS): (a) 282.

(b) and (c) The information is being obtained from the Delhi Administration and will be furnished as early as possible.

#### **POST-GRADUATE TEACHING BY AFFILIATED COLLEGES**

\*389. SHRI SITARAM JAIPURIA: Will the Minister of EDUCATION be pleased to state:

(a) how many Universities in the country allow Post-Graduate teaching by affiliated colleges;

(b) whether Government contemplate to adopt any uniform policy in this regard; and

(c) if not, the reasons therefor? 489  
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THE MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (SHRI HUMAYUN KABIR): (a) Twenty-nine.

(b) and (c) The University Grants Commission has already laid down general principles to regulate the postgraduate teaching in affiliated colleges and for the purposes of financial assistance to be provided to them by the Commission. The Universities being autonomous bodies are, however, free to frame their own rules for giving affiliation for post-graduate teaching.

#### **DRAWING TEACHERS IN HIGHER SECONDARY SCHOOLS IN DELHI**

301. SHRI V. M. CHORDIA: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that some qualified drawing teachers, who are teaching eleventh classes are getting a grade of Rs. 160 while the IMndi teachers who are teaching in middle classes in Higher Secondary Schools in Delhi are getting a grade of Rs. 170; and

(b) if so, why the drawing teachers are given a lower scale of pay than the language teachers teaching Hindi in middle classes?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (SHRIMATI SOUNDARAM RAMACHANDARAN): (a) Yes,

(b) The scale of pay of a post is prescribed after taking into consideration the qualifications, experience, and professional training required to man a post. It is, therefore, not necessary that the scales of pay of drawing teachers and language teachers should be identical. The scale of pay prescribed for the post of a drawing teacher is considered to be quite adequate for the qualifications prescribed for the post.